

>

Title: Need to enact a legislation providing for stringent action against those indulging in the sale of poor quality seeds, spurious pesticides and fertilizers in the country.

DR. MANDA JAGANNATH (NAGARKURNOOL): In India, farmers are committing suicides due to various reasons. One of the reasons is sale of poor quality of seeds, spurious pesticides and fertilizers. As there is no proper check on them, farmers are unknowingly purchasing poor quality seeds spurious pesticides and fertilizers and due to this farmers are not getting the results and returns and in proportion to the hard work they are putting in agriculture. There is no proper vigilance and check on the sale of poor quality seeds, spurious fertilizers and pesticides and no provision to take stringent action against the culprits dealer who are selling poor quality seeds and spurious fertilizers and pesticides. Also, the farmers are unable to get returns on their investments. They are dragged into debt trap and many of them are committing suicides in despair. This is all because of lack of clear legislation to take action against the culprits involved in selling poor quality seeds, spurious fertilizers and pesticides.

Madam through you I request the Government of India to enact a legislation proposing stringent action against those involved in sale of poor quality seeds, spurious fertilizers and pesticides to save the interests of farming community.